

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS
BILLS AND RESOLUTIONS

[English]

Thirty-eighth Report

SHRI M. THAMBI DURAI (Dharmapuri):
Sir, I beg to present the Thirty-eighth
Report (Hindi and English versions) of the
Committee on Private Members' Bills and
Resolutions.

MATTERS UNDER RULE 377

[Translation]

**(i) Non-availability of text-books
based on new syllabus**

SHRI M.L. JHIKRAM (Mandla):
Teaching has already started in schools
according to the courses of the New
Education Policy. But the entire student
community is at present very much
perturbed because of non-availability of
books of new courses in the markets, as it
is affecting their studies adversely. It is
understood that books of the courses of
the new education policy have not so far
been published. It is very regrettable. With
the introduction of New Education policy,
the books too ought to have been brought
out. The Government should pay attention
towards it and publish the books on
priority basis so that the problem of the
students and the readers of these
books is solved and they are able to
continue their studies along smooth lines.

[English]

**(ii) Demand for telecast of Sindhi
programmes on Channel 1
instead of Channel 2 on Bombay
Doordarshan**

SHRI S.G. GHOLAP (Thane): Sindhi
programmes are telecast from Bombay

very rarely and that too on 2nd channel.
2nd channel is useful only for the people
living in Bombay. People living in far off
areas cannot see the programmes telecast
on 2nd channel. Most of the Sindhi
community is staying in Ulhasnagar,
Thane district and cannot see Sindhi
programmes telecast on 2nd channel.

T.V. is mass media for the development
of culture and language. Sindhi
programme is telecast on Sundays when
feature film is telecast on 1st channel. The
result is that Sindhi programmes are not
seen by large number of Sindhi
community as during the same time
feature film is preferred by them.

I, therefore, request the Government
that the Sindhi programmes be telecast on
Bombay Doordarshan on 1st channel
instead of 2nd channel and no Sindhi
programme be telecast on Sundays during
the feature film time.

[Translation]

**(iii) Demand for immediate clearance
to Bawanthadi Irrigation Project**

SHRI KESHAORAO PARDHI
(Bhandara): The joint irrigation project,
Bawanthadi of the States of Maharashtra
and Madhya Pradesh was sanctioned with
the consent of both the States. Work on
this project was started in 1974. It was
agreed that both the States, Maharashtra
and Madhya Pradesh will dig canals in
their respective areas and the construction
work of the dam will be undertaken by
Madhya Pradesh. Work on canals was
started in both the States as per the
agreement. About 70 per cent of canals have
been constructed in Maharashtra. But the
work on the dam was started in 1978. Later
in 1980, the work was stopped consequent
upon the enforcement of the Forest Act. A
sum of the order of Rs. 22 crores has already
been spent by both the States on this
project. The cost of this project works out
to Rs. 119 crores. This project was sent to
Central Water Commission for sanction in
1974. The sanction is still awaited. The hon.

[Shri Kesharao]

Minister of Forests, Government of India visited the project site in May, 1978 to make an on-the-spot study. This irrigation Project is likely to irrigate one lakh acres of land and it will irrigate those areas which suffer from drought every year due to less rainfall. I request the Government of India to clear the Bawanthadi Project without delay and direct the State Government to implement it immediately so that the farmers of this area are saved from the drought every year. The farmers are very much worried, as there has been no rainfall at all.

(iv) Demand for effective measures to root out Corruption

*SHRI ANADI CHARAN DAS (Jaipur): It is a matter of great concern that corruption is rampant in every walk of our life. The reasons of corruption are not far to seek. The root cause of corruption is the growing wantonness and desire to amass wealth. The growing corruption leads to exploitation. Therefore, it is very necessary to put an end to exploitation. Some stringent measures are necessary to stop corruption. We have to change the whole economic policy if we aim at checking corruption and thereby putting an end to exploitation.

I would like to give the following suggestions to achieve the above objectives:—

1. All the currency notes of Rs. 50/- and Rs. 100/- denomination should be demonetised and new currency notes of the same denominations should be introduced.

2. A ceiling should be fixed on moveable and immoveable property.

3. One family should be allowed to live in one house and nobody

should be allowed to let out a portion of this house or the full house.

I would urge the Government to implement these suggestions in order to check corruption.

[English]

(v) Demand for Setting up Rubber based Industries in Kanyakumari, Tamil Nadu

SHRI N. DENNIS (Nagercoil): Kanya Kumari district is the most suitable place in the country for the establishment of rubber based industries or for a tyre factory. Per acre production of rubber here is the highest in the country. It occupies the second place in the total production of rubber—next only to Kerala. Kanyakumari district has been classified as industrially backward and high hopes have been aroused among the people by this classification. They are, however, frustrated and disappointed when they find that this acknowledgement of backwardness is on paper and has not been translated into action by establishing industries there. It is regrettable that not even a single industry, either in the public sector or in the private sector has been established there. The percentage of literacy there is high. The encouragement and patronage extended to some other backward areas has not been extended to this district. To obviate the prevailing acute unemployment and economic deterioration of this area, it is requested that a rubber based industry or a tyre factory be set up in Kanya Kumari district.

(vi) Demand for Setting up a public sector industry in Tirupati in Andhra Pradesh

DR. CHINTA MOHAN (Tirupati): Royalseema of Andhra Pradesh where Tirupati, Chittoor and Cuddapalu and Anantpur are located, happen to be the